

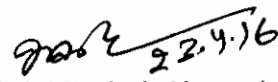
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 25.04.2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B.Cr. Misc. Bail Application No. 15558/15 Sunnay Sharma Vs. State	Sanjay Sharma	R. B. Mathur
2	Sh. Suresh Pareek , Sr. Advocate	S.B. Civil Misc. Transfer Petition No.37/15 Smt. Ranjana Vs. Manoj Kumar	Arun Singh Shekhawat	I.R. Saini
3	Sh. Ajeet Bhandari, Advocate	S.B. Civil Second Appeal No. 317/97 Laxmi Narain Vs Satya Narain	Alok Garg	J.P. Goyal
4	Sh. O.P.Sharma- I RHJS (Retd.)	S.B. Cr. Misc. Petition No. 6249/15 Devang Vs. State	S.S. Hora	Suresh Sahani
5	Sh. G.P. Pandey, RHJS (Retd)	D.B. Civil Misc. Appeal No. 2343/14 Kailash Chand Meena Vs. Smt. Gopi Devi Meena	Ajay Kumar Bajpai	Vinod Sharma
6	Sh. J.P. Sharma, RHJS (Retd.)	S.B. Civil First Appeal No. 386/12 Rajkumar vs. Yogendra Kumar	Ajay Kumar Bajpai	O.P. Mishra
7	Sh. O.P. Sharma-II RHJS (Retd.)	S.B. Cr. Revision Petition No. 964/14 Smt. Sunita Roy Vs. Deepak Roy	Ashvin Garg	B.S. Chhaba
8	Sh. Hari Kishan Sharma, Advocate	S.B. Cr. Revision Petition No. 52/16 Amit Garg Vs. State	Vivek Goyal	Usha Gupta
9	Smt. Sumati Bishnoi , Advocate	D.B. Civil Misc. Appeal No. 1184/15 Smt. Hemlata Vs. Manoj Kumar Soni	Ashok Sharma	Ajay Kumar Jain
10	Smt. Madhuri Singh , Advocate	S.B. Cr. Misc. Bail Application No. 11351/15 Jaspreet Singh Kamal Vs. State	Aditya Sharma/ Lalit Sharma	Archana Mantri
11	Smt. Alka Bhatnagar, Advocate	S.B. Cr. Misc. Bail Application No. 1798/16 Naresh Babu Vs. State	Karanpal Singh	Neeraj Batra
12	Ms. Anita Aggarwal, Advocate	S.B. Cr. Revision Petition No. 1061/13 Hemraj Vs. Jyoti Bai	Abhi Goyal	D.S.Jhala

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADR)

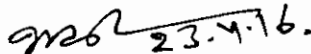
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 26.04.2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Vinodi lal Mathur Advocate	D.B. Special Appeal (Writ) No. 18/16 Isuzu Garments Vs. State	Virendra Agarwal	Nishant Vyas
2	Sh. O.P. Sharma-I RHJS (Retd.)	S.B. Cr. Misc. Bail Application No. 11778/15 Ram Niwas Saini VS. State	Dr. Mahesh Sharma	Anil Kumar Jain
3	Sh. Ankur Rastogi, Advocate	D.B. Civil Misc. Appeal No. 1720/15 Anju Jangid Vs. Sanjeev Jangid	Gajanand Yadav	RDS Naruka
4	Smt. Nirmala Sharma, Advocate	S.B. Civil Misc. Appeal No. 758/12 Pankaj Sharma Vs. Smt. Meenakshi	Intjar Ali	Amit Punia
5	Ms. Anupama Chaturvedi, Advocate	S.B. Civil Misc. Appeal No. 2421/12 Smt. Parwati soni Vs. Viney Kumar Soni	Rajesh Kapoor	Akhil Simlote
6	Ms. Archana Mantri , Advocate	S.B. Cr. Revision Petition No. 1083/15 Kapil Kumar Vs. Yachana Dua	Rajeev Surana	

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By Order


(Dr. Shakti Singh Shekhawat)
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